


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.05.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.212/2017 in CP(IB)No.100/9/HDB/2017
NAME OF THE PETITIONER(S)	Vijay Nirman Company Private Limited
NAME OF THE RESPONDENT(S)	Ksheeraabd Constructions Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R.S. Manasa	Counsel	9493798127	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Ms.R.S.Manasa present for Applicant.

Memo filed by Applicant stating that stay granted by Hon'ble Supreme Court and the case is tentatively listed on 06.07.2018.

List the matter on 16.07.2018.


MEMBER JUDICIAL